

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 2/2000

Wednesday this the 2nd day of August, 2000.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. V.Shredan,  
Chargeman II(AR),  
Naval Institute of Aeronautical Technology,  
INS Garuda,  
Naval Base, Kochi-4.
2. P.K.Peethambaran,  
Chargeman II(AR),  
Naval Air Craft Yard,  
Naval Base, Kochi-4. - Applicants

By Advocate Mr TC Govindaswamy

Vs

1. Union of India represented by  
the Secretary to Government of India,  
Ministry of Defence,  
New Delhi.
2. The Chief of the Naval Staff,  
New Delhi.
3. The Flag Officer Commanding-in-Chief,  
Headquarters, Southern Naval Commands,  
Kochi-4.
4. The Chairman,  
Grievances Cell,  
Naval Air Craft Yard(W),  
Naval Base, Kochi-4. - Respondents

By Advocate Mr Govindh K Bharathan, SCGSC

The application having been heard on 2.8.2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The applicant has filed this O.A. to have A-3, A-4, A-5 and A-7 set aside to the extent they relate to the post of

Chargeman Grade-I(AR) and for a declaration that he is entitled to be considered for promotion against the existing vacancy of Chargeman Grade-I(AR) referred to in A-3, A-4, A-5 and A-7 and direct the respondents accordingly. The applicant has also prayed for consequential benefits thereof.

2. Though the respondents have filed a detailed reply statement to which the applicant has filed a rejoinder, learned counsel of the respondents under clear instructions from the respondents states that towards the vacancies of Chargeman Grade-I(AR) mentioned in A-3, A-4, A-5 and A-7, the applicant would be considered for promotion in the DPC scheduled to be held in the month of August, 2000 and therefore, there is no further grievance of the applicant which is required to be considered and adjudicated. Learned counsel of the applicant also states that in view of this statement, the application may be closed.

3. In the light of the above statement, recording the submission made on behalf of the respondents that towards the vacancies of Chargeman Grade-I(AR) referred to in A-3, A-4, A-5 and A-7, the applicant would be considered for promotion in the DPC scheduled to be held in the month of August, 2000, the application is closed without any further direction. No costs.

Dated, the 2nd of August, 2000.



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER



A. V. HARIDASAN  
VICE CHAIRMAN

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List of Annexures referred to in the order:

Annexure A3: True copy of the letter No. CS 2760/41 dated 19.10.99 issued on behalf of the third respondent.

Annexure A4: True copy of the Advertisement bearing No. 46/99 published in Employment News 20-26 November, 1999.

Annexure A5: True copy of the memorandum bearing No. CS 2761/13 dated 11.11.99 issued from the office of the third respondent.

Annexure A7: True copy of the letter No. 276/6/4 dated 16.12.99 issued on behalf of the third respondent.